Supplementary Cause List Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

EMG-LPA No.2/2020

EMG-CM No.4/2020

(Through Video Conferencing from Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through:-Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu)

Mr. Sunil Sethi, Sr. Advocate (on Video Conference from his residence at

Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through:-Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA no.5/2020

EMG-CM no.13/2020 (for

interim relief)

(Through Video Conferencing)

Chaman Lal

.....Appellants

Mr. P. N. Raina, Sr. Advocate with Through:-

Mr. J. A. Hamal, Advocate

(On Video Conferencing from High Court at

Jammu)

V/s

State of J&K (Now Union Territory of J&K) & Others

....Respondent(s)

Through:-Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.41-A/2020

EMG-CM No.9/2020

(Through Video Conferencing from

Srinagar)

M/s Usman Construction and others

.....Appellant

Through :-Mr. Altaf Naik, Senior Advocate

(On Video Conferencing from High Court at

Srinagar)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at

ammu)

EMG-LPA No.50-A/2020 in OWP no.477/2019

EMG-CM No.10-A/2020 (Through Video Conferencing from Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through:- Mr. Javaid Iqbal, Advocate

(On Video Conferencing from High Court at

Srinagar)

V/s

Commissioner/Secretary to Government and Another

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at Jammu)

EMG-LPA no.54-A/2020

EMG-CM no.13-A/2020

(Through Video Conferencing from

Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through :- M/s Javaid Iqbal and Hakim Suhail

Ishtiyaq, Advocates.

(On Video Conferencing from High Court at

Srinagar)

V/s

Union Territory of J&K & Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 01.06.2020

EMG-LPA Nos.2, 5,7, 41-A, 50-A & 54-A/2020

- 1. Heard Mr. Vikram Sharma, learned counsel for the appellant in EMG-LPA No.2/2020.
- 2. List for hearing of arguments of Mr. Abhinav Sharma, learned counsel for the appellant in EMG-LPA No.7/2020 on 2nd June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 01.06.2020 Raj Kumar

